

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-463(PB)/2017**

**IN THE MATTER OF:**

**M/s. Portrait Advertising and Marketing  
Pvt. Ltd.**

.....Petitioners

**v.**

**M/s. Arise India Limited**

.....Respondent

**SECTION : UNDER SECTION 9 of the IBC, 2016**

**Order delivered on 08.11.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR  
Hon'ble President**

**Deepa Krishan  
Hon'ble Member (T)**

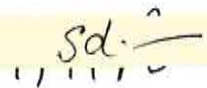
**For the Petitioner(s):                      Mr.    Sujoy Kumar, Mr. Arindam Ghose, Advocates**

**For the Respondent(s) :**

**ORDER**

Notice of the petition returnable on 23<sup>rd</sup> November, 2017.

Process dasti.

  
**(CHIEF JUSTICE M.M. KUMAR  
PRESIDENT**

  
**(DEEPA KRISHAN)  
(MEMBER TECHNICAL)**

08.11.2017  
V.Sethi